

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

NEW DELHI

COMPANY APPEAL (AT)(Insolvency) NO.436/2020

In the matter of:

Shiva Graphite Resources Pvt Ltd

Appellant

Vs

Action Ispat and Power Pvt Ltd

Respondent

Present:

Mr. Vikrant Pachnanda, Mr Mukul Katyal and Mr. Amit Mandgi, Advocates for the appellant.

RDER
(VIRTUAL MODE)

13.07.2021: When the case was called out, learned counsel Mr. Vikrant Pachnanda appearing on behalf of appellant submitted that this appeal has become infructuous as the Hon'ble Supreme Court has passed the order. In view of the submissions learned counsel for the appellant prays to withdraw this application. Accordingly, the application is dismissed as not pressed.

(Justice Anant Bijay Singh)
Member (Judicial)

(Ms Shreesha Merla)
Member (Technical)

Bm/nn